

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)368(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: M/s. Brys International Pvt. Ltd. Vs. M/s. Dignify Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Vaibhav Gaggar, Advocate Mr. Indresh Upadhyay, Advocate Mr. Jayadeep Kaur, Advocate		
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	For the Respondent (s) :	Mr. Kunal Sabharwal, Advocate		
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Ms. Chetana Kandpal, Company Prosecutor

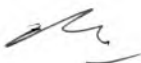
ORDER

Affidavit has been filed by the Operational Creditor confirming that vide an order dated 20.09.2017 of the Hon'ble High Court of Delhi, a Provisional Liquidator has been appointed in Co. Application 359/2016 titled as the Ultra Tech Cement Ltd. Vs. Brys International Pvt. Ltd.

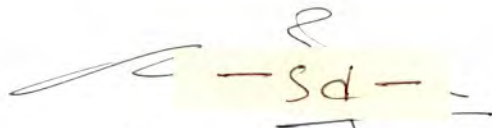
Though the present petition had been filed on the same date, we are of the opinion that the Provisional Liquidator shall now step into the shoes of the Applicant Petitioner for the purpose of continuing with the proceedings herein.

Court notice to be issued to the Provisional Liquidator returnable on 23rd October, 2017. Dasti.

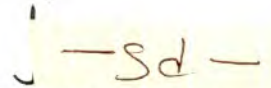
(Sapna Bhatia)



At 12:20 p.m. At this stage, Ms. Chetana Kandpal, Company Prosecutor for the Operational Creditor has appeared in Court and she has been apprised of the aforesaid orders.

Handwritten signature of S. K. Mohapatra, consisting of a stylized 'S' and 'M' followed by 'sd' in a cursive script.

(S. K. Mohapatra)
Member (T)

Handwritten signature of Ina Malhotra, consisting of a stylized 'I' and 'M' followed by 'sd' in a cursive script.

(Ina Malhotra)
Member (J)